

**GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 333
ANSWERED ON FRIDAY, THE 3RD FEBRUARY, 2017
[MAGHA 14, 1938 (SAKA)]**

VACANCIES IN SFIO AND CCI

QUESTION

**333. SHRI MANSHANKAR NINAMA:
SHRI BHARAT SINGH:**

**Will the Minister of CORPORATE AFFAIRS कॉरपोरेट कार्य मंत्री
be pleased to state:**

(a) whether the Government proposes to hold online examinations at national level for filling up the vacancies in various organisations under the Ministry including Serious Fraud Investigation Office (SFIO) and Competition Commission of India (CCI); and

(b) if so, the details thereof and if not, the reasons therefor?

ANSWER

**THE MINISTER OF STATE
IN THE MINISTRY OF CORPORATE
AFFAIRS**

(SHRI ARJUN RAM MEGHWAL)

कारपोरेट कार्य मंत्रालय में राज्य मंत्री

(श्री अर्जुन राम मेघवाल)

(a) & (b): No, Madam. On the basis of notified Recruitment Rules, the vacancies in SFIO are to be filled up on deputation and/or direct recruitment through the Government recruitment agencies viz. Union Public Service Commission and Staff Selection Commission. In Competition Commission of India, the vacancies are filled up by their Recruitment Rules as per their laid down procedure. Ministry of Corporate Affairs does not hold any online examination at national level for filling up the vacancies.
